

setting up of this Board was considered in the Conference of Sugar Ministers of all the sugar producing States held on 6.5.1995. It was decided in that Conference to obtain detailed views of all the Sugar producing states before constitution of the proposed Board. All the State Governments were accordingly requested to furnish their views in this regard to this Ministry. Views of the Government of Maharashtra are awaited.

STATEMENT

Range of State Advised Prices of Sugarcane in Some of The States

State	(Rs. per Quintal)		
	1993-94	1994-95	1995-96
U.P.	50 to 61	66 to 70	70 to 74
Bihar	53.50 to 56.50	66 to 70	71 to 75
Punjab	58 to 62	68 to 72	73 to 77
Haryana	56 to 60	66 to 70	70 to 75
Rajasthan	50 to 54	57 to 66	64 to 67
Karnataka	45 to 65	60 to 70	58 to 72

Backlog of SC/ST posts

602. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the backlog of SC, ST and OBC posts in the Ministry of Home Affairs and its subordinate/attached offices;

(b) steps taken by the Government to fulfil this backlog; and

(c) the time by which the backlog is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The backlog of reserved vacancies in the Ministry of Home Affairs and its attached/subordinate offices is 374 for Scheduled Castes and 514 for Scheduled Tribes.

A special Recruitment Drive has been launched for clearing the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes. This drive will end on 31.3.1997.

Information relating to the Other Backward Classes is being collected.

[Translation]

Looting of Buses

603. SHRI BACHI SINGH RAWAT (BACHDA) : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a U.P. Roadways night service bus plying from Delhi to Vageshwar (district-Almorah, U.P.) was looted on its way during the month of October,

1996 and subsequently the robbers were killed in the police encounter;

(b) whether the night service buses plying from Delhi to various places of Uttar Pradesh have become the victims of robberies during the last one year;

(c) if so, the details thereof;

(d) the details of the steps taken by the Government to stop such incidents and relief provided to the victims; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e). Information is being collected and will be laid on the table of the House.

[English]

National Watershed Development Project

604. SHRI SHANTILAL PARSOTAMDAS PATEL : SHRI DINSHA PATEL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of funds released by the Central Government under National Watershed Development Project for the rainfed areas during the last five years, State-wise;

(b) whether all the State Governments have utilised the Central assistance to the satisfaction of the Union Government;

(c) if not, the details thereof and the reasons therefor;

(d) whether the Government propose to review the scheme and issued any guidelines in this regard; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c). Statement showing the statewise release and utilisation of funds during the last five years under National Watershed Development Project for Rainfed Areas (NWDPPRA) is given in the statement enclosed.

The utilisation of funds in some States has not been satisfactory. The main constraints for slow utilisation of funds by the State Governments are delay in receipt of funds by the implementing agencies, and implementation involving a number of line Departments.

(d) and (e). The Government reviews the scheme from time to time through the meetings of National Watershed Development Policy and Implementation Committee (NWDPIC), National Reviews, Regional reviews and State Level Reviews and issues guidelines to the States on the basis of the reports received.

STATEMENT

Statewise details of funds released and utilised during last five years under "National Watershed Development Project for Rainfed Area" (NWDPRA)

S.No.	Name of State/UT	Rs. in lakhs										Total 1991-92 to 1995-96 Release Expendi- ture	
		1991-92		1992-93		1993-94		1994-95		1995-96			
		Release	Expendi- ture	Release	Expendi- ture	Release	Expendi- ture	Release	Expendi- ture	Release	Expendi- ture		
1.	Andhra Pradesh	1120 00	956 24	1238 00	876 31	1462 00	697 51	636 55	717 46	-	653 04	4456 55	3900 56
2.	Arunachal Pradesh	18 00	9 79	18 00	4 00	-	21 70	22 00	5 60	80 00	21 73	138 00	62 82
3.	Assam	350 00	39 50	350 00	220 18	460 00	193 51	535 00	213 66	512 00	250 12	2207 00	917 05
4.	Bihar	780 00	2 47	130 86	32 25	-	100 26	435 00	41 10	-	116 36	1345 86	292 44
5.	Goa	17 00	3 08	2 73	1 64	-	2 61	-	0 24	46 00	3 16	65 73	10 73
6.	Gujarat	1180 00	734 66	1180 00	510 34	1370 00	653 15	1073 94	744 69	-	1408 29	4803 94	4051 13
7.	Haryana	240 00	-	28 55	34 35	-	96 25	-	122 62	55 00	123 99	333 55	377 21
8.	Himachal Pradesh	80 00	7 19	80 00	27 85	-	132 71	575 00	355 35	265 00	297 82	1000 00	820 92
9.	Jammu & Kashmir	60 00	7 81	60 00	67 02	192 00	46 02	-	153 79	118 00	114 31	430 00	388 95
10.	Karnataka	1420 00	916 79	1380 00	1803 29	3150 00	1854 19	1524 81	1795 23	476 00	1521 67	7950 81	7891 17
11.	Kerala	300 00	415 30	300 00	300 00	1360 00	360 00	180 00	180 00	-	326 10	2140 00	1581 40
12.	Madhya Pradesh	2600 00	681 41	980 05	1229 27	1900 00	1520 45	500 00	1977 22	1977 00	3703 84	7957 05	9112 19
13.	Maharashtra	2590 00	444 09	742 67	2258 85	2000 00	2301 23	3100 00	4709 09	3290 00	3906 43	11722 67	13619 69
14.	Manipur	15 00	14 34	73 00	19 26	-	40 11	80 00	80 19	75 00	95 00	243 00	248 90
15.	Meghalaya	25 00	14 05	28 00	43 75	100 00	-	-	-	55 00	26 67	208 00	84 47
16.	Mizoram	10 00	7 85	66 00	21 26	398 00	144 75	319 77	376 96	-	240 76	793 77	791 58
17.	Nagaland	25 00	24 01	28 00	30 94	306 00	75 45	250 00	-	-	488 50	609 00	618 90
18.	Orissa	775 00	365 01	772 19	1283 33	1750 00	945 26	1250 00	1028 06	1580 00	1801 46	6127 19	5423 12
19.	Punjab	95 00	78 35	120 00	65 43	120 00	165 39	115 00	-	-	77 36	450 00	386 53
20.	Rajasthan	1940 00	750 81	2350 00	1464 01	1900 00	2084 87	1900 00	2452 00	2855 00	3500 50	10945 00	10254 19
21.	Sikkim	25 96	25 95	70 00	39 71	108 00	71 82	110 00	79 90	10 00	78 71	323 96	296 09
22.	Tamil Nadu	508 11	123 41	84 89	681 17	1664 00	761 91	700 00	748 07	420 00	720 44	3377 00	3035 00
23.	Tripura	35 00	-	35 00	35 00	60 00	35 00	95 00	84 67	-	62 09	225 00	216 76
24.	Uttar Pradesh	1150 11	961 08	1300 00	1107 54	1450 00	1178 74	2295 00	2288 04	2215 00	2213 00	8410 00	7748 40
25.	West Bengal	540 00	23 24	91 24	163 30	-	256 96	400 00	414 94	1157 00	595 20	2188 24	1453 64
26.	Dadar & Nagar Haveli	0 47	0 08	0 50	-	10 00	-	-	1 94	-	0 59	10 97	2 61
27.	Andaman & Nicobar Islands	-	-	-	-	25 00	3 92	21 00	23 20	50 00	32 14	96 00	59 26
	Total	15899 54	6607 28	11519 69	12320 05	19785 00	13745 78	16118 07	18594 01	15236 00	22379 27	78558 30	73646 39